

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 289 of 2011 in
DFR No. 1734 of 2011**

Dated: 20th January, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Central Power Distribution Co. of A.P. ...Appellant (s)
Versus
Bollineni Castings Ltd. & Ors.Respondent(s)**

Counsel for the Appellant(s) : Mr. A. Subba Rao
Mr. A.T. Rao

Counsel for the Respondent (s) : Mr. K. Gopal Chaudhary for R. 2 & 6
Mr. K.V. Mohan for R.11

ORDER

IA No. 289 of 2011
(Condone delay Application)

This is an Application to condone the delay of 16 days in filing the Appeal as against the Order dated 02.09.2011.

We have heard the learned counsel for the Respondent also.

Since we find sufficient cause to condone the delay, the delay is condoned. Accordingly, the Application is disposed of.

The Registry is directed to number the Appeal and post the matter for Admission on **27.01.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**